

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.6749/2008

BOMMA SUBBA LAKSHMI

Appellant(s)

VERSUS

SUTAPALLI BHIMLINGAESWARA RAO & ORS.

Respondent(s)

Date : 27-07-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. M.N. Rao, Sr. Adv.
Mr. A. Ramesh, Adv.
Mr. Syed Ahmed Naqvi, Adv.
Ms. Shilpi Gupta, Adv.
Ms. Ganni Krishna, Adv.
Ms. G. Madhavi, AOR

For Respondent(s) Mr. G. Ramakrishna Prasad, AOR
Mr. Suyodhan Byrapaneni, Adv.
Mr. Mohd. Wasay Khan, Adv.
Ms. Filza Moonis, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both sides are not averse to a compromise.

We direct both the parties to be present before this Court on
31.08.2017 at 10.30 a.m.

We make it clear that in the meantime, it is open to learned
counsel for both sides to have discussions between the parties and
explore the possibility of a settlement.

Post this matter on 31.08.2017 as the first item.

(ASHA SUNDRIYAL)
COURT MASTER

(RENU DIWAN)
ASST.REGISTRAR